

विषय :- विधानसभा अतारांकित प्रश्न क्रमांक 180- द्वारा माननीय विधायक श्री महेंद्र हाडिया

उत्तर भाग- (ख)

1 टाटा कन्सलटेन्सी सर्विसेस लिमिटेड (टी.सी.एस.) तथा इन्फोसिस टेक्नॉलाजीस लिमिटेड (इंफोसिस) को जमीन आवंटन की शर्त तथा इन शर्तों के क्रियान्वयन की जानकारी तथा प्रदाय रोजगार की जानकारी निम्नानुसार है:-

टी.सी.एस. को भूमि आवंटन की शर्त	टी.सी.एस. द्वारा शर्तों के क्रियान्वयन की वर्तमान स्थिति	इंफोसिस को भूमि आवंटन की शर्त	इंफोसिस द्वारा शर्तों के क्रियान्वयन की वर्तमान स्थिति
1 Lessee shall invest Rs. 350 crore or more in the first phase of the project to seat 10,000 Engineer/ IT/ ITeS Professionals within 42 months and further to invest another Rs. 150 crores or more in the second and third phases of the project for an additional 5000 Engineers/ IT/ ITeS professional within the next 18 months.	प्रथम चरण में रूपये 350 करोड़ का निवेश किया जाना था, जिसमें से कम्पनी द्वारा रूपये 225 करोड़ का निवेश किया गया।	1 Lessee shall invest Rs. 150 crore or more in the first phase of the project to seat 3000, Engineer/ IT/ ITeS Professionals within 5 year and further to invest another Rs. 450 crores or more in the second and third phases of the project for an additional 10000 Engineers/IT/ ITeS professional within the next 10 years	प्रथम चरण में रूपये 150 करोड़ का निवेश किया जाना था, जिसमें से कम्पनी द्वारा रूपये 253 करोड़ का निवेश किया गया।
2 Lessee shall create minimum 100 jobs per acre for Engineers/IT/ITeS professional of which, subject of availability of manpower with requisite qualification, minimum 50% employment will be for persons who are resident of Madhya Pradesh. Of all other employment created in the facility minimum 50% will be for the resident of Madhya Pradesh.	कम्पनी द्वारा कुल 4000 युवाओं को सूचना प्रौद्योगिकी नीति के तहत रोजगार दिया गया है। इनमें इन्टौर सहित मध्यप्रदेश के 4000 युवा हैं।	2 Lessee shall create minimum 100 jobs per acre for Engineers/IT/ITeS professional of which, subject of availability of manpower with requisite qualification, minimum 50% employment will be for persons who are resident of Madhya Pradesh. Of all other employment created in the facility minimum 50% will be for the resident of Madhya Pradesh.	प्रथम चरण में कम्पनी द्वारा कुल 418 युवाओं को सूचना प्रौद्योगिकी नीति के तहत रोजगार दिया गया है। इनमें इन्टौर सहित मध्यप्रदेश के 418 युवा हैं। कम्पनी द्वारा युवाओं को रोजगार देने की प्रक्रिया प्रगति पर है।
3 Lessee will pay the water charges, electricity charges, ground Rent and other levies as demanded by the concerned authorities from time to time.	सभी स्थानीय निकायों को 31 मार्च 2020 का भुगतान समय पर कर दिया गया है।	3 Lessee will pay the water charges, electricity charges, ground Rent and other levies as demanded by the concerned authorities from time to time.	सभी स्थानीय निकायों को 31 मार्च 2020 का भुगतान समय पर कर दिया गया है।

(प्रस्ताव आवंटन)

अवर सचिव

मध्यप्रदेश शासन

विज्ञान प्रौद्योगिकी विभाग

<p>4 Lessee shall make its own sewerage treatment arrangement inside its premises and discharge the non-toxic effluent to the common drainage system to be provided by the appropriate local authority. The toxic effluent, if any, will be treated by Lessee at the source before discharging into sewerage system.</p>	<p>सीवेज ट्रीटमेंट मैनेजमेंट कम्पनी द्वारा स्वयं बनाया गया है।</p>	<p>4 Lessee shall make its own sewerage treatment arrangement inside its premises and discharge the non-toxic effluent to the common drainage system to be provided by the appropriate local authority. The toxic effluent, if any, will be treated by Lessee at the source before discharging into sewerage system.</p>	<p>सीवेज ट्रीटमेंट मैनेजमेंट कम्पनी द्वारा स्वयं बनाया गया है।</p>
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(प्रसाद कुवली)  
 अवर सचिव  
 मध्यप्रदेश शासन  
 विज्ञान प्रौद्योगिकी विभाग